

Fwd: Reminder – Appeal to Prevent Environmental Hazards Due to Waste Disposal and Burning of Plastics at Moila Khadan, Midnapur Town

1 message

National Green Tribunal, Eastern Zone Bench, Kolkata <ngtjudicial-kolkata@gov.in>
To: pgngtkolkata <pgngtkolkata@gmail.com>

Tue, Apr 15, 2025 at 10:58 AM

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Regards/सादर

Judicial Section न्यायिक अनुभाग,
National Green Tribunal / राष्ट्रीय हरित अधिकरण,
Eastern Zone Bench / पूर्वी क्षेत्रीय न्यायपीठ,
New Town, Kolkata / न्यू टाउन, कोलकाता - 700161
Ph./संपर्क - 033-2324 0089
Email: ngtjudicial-kolkata@gov.in

==== Forwarded message =====

From: Sh Deepto Ghosh Registrar <registrarngt-kolkata@gov.in>
To: "National Green Tribunal, Eastern Zone Bench, Kolkata" <ngtjudicial-kolkata@gov.in>
Date: Tue, 15 Apr 2025 09:33:50 +0530
Subject: Fwd: Reminder – Appeal to Prevent Environmental Hazards Due to Waste Disposal and Burning of Plastics at Moila Khadan, Midnapur Town

==== Forwarded message =====

==== Forwarded message =====

From: Midnapur Vat <midnapurtownvat@gmail.com>
To: <registrarngt-kolkata@gov.in>
Date: Wed, 09 Apr 2025 23:16:37 +0530
Subject: Reminder – Appeal to Prevent Environmental Hazards Due to Waste Disposal and Burning of Plastics at Moila Khadan, Midnapur Town

==== Forwarded message =====

To

The Hon'ble Registrar
National Green Tribunal
Eastern Zone Bench, Kolkata
Financial Center (3rd Floor), Block IIIB
New Town, Kolkata – 700157

Respected Sir/Madam,

I hope this message finds you well.

This is a kind reminder regarding our earlier appeal submitted to your esteemed office concerning the severe environmental hazards caused by indiscriminate waste disposal and the burning of plastics at Moila Khadan (dumping ground), Midnapur Town.

We would like to bring to your notice that the appeal was dispatched via Indian Speed Post on **17th December 2024**, and as per the tracking records, it was successfully delivered to your office on **20th December 2024**.

In view of the urgency of the matter, we earnestly request your kind attention and intervention. The situation continues to pose a serious threat to public health and the local environment, and we are hopeful that appropriate measures will be initiated at the earliest.

We would be grateful for an update on the status of our appeal, and we remain at your disposal should any further information or clarification be required.

Thanking you in anticipation.

Warm regards,

Secretary,

Dharma Moila Khadan Uched Committee.

Enclosure:

1. Copy of previous cover letter
2. Track Consignment

2 attachments

 **1.Signed Letter to Honable Green Court.pdf**
821K

 **Track Consignment-Green Tribunal.pdf**
542K

Dharma Moila Khadaan Uchhed Committee
Dharma, Midnapore, Paschim Medinipur, WB-721101
E-mail: midnapurtownvat@gmail.com

To

The Hon'ble Registrar
National Green Tribunal
Eastern Zone Bench, Kolkata
Financial Center (3rd Floor), Block IIIB, New Town, Kolkata 700157

Date: 09/12/24

Subject: Appeal to Prevent Environmental Hazards Due to Waste Disposal and and Burning of Plastics at Moila Khadan (Dumping Ground), Midnapur Town

Respected Sir/Madam,

We, the undersigned members of the Dharma Moila Khadan Uchhed Committee, write to draw your esteemed attention to the critical environmental and public health crisis caused by the indiscriminate disposal of municipal waste and animal carcasses at Moila Khadan in Midnapur Town.

Moila Khadan is located in one of the most rapidly developing areas of Midnapur. This region is home to growing residential neighborhoods, private hospitals, and thriving businesses. However, the indiscriminate dumping of waste and animal carcasses has severely hampered its development and poses significant health, environmental, and economic challenges to its inhabitants.

Despite continuous appeals to multiple authorities, including the Honourable Chief Minister, Honourable Chief Secretary, Honourable District Magistrate (Paschim Medinipur), Additional District Magistrate (Panchayat), The Sub-Divisional Officer (Medinipur Sadar), Chairman of Midnapur Kharagpur Development Authority, and The Chairperson of the Board of Administrators (Medinipur Municipality), no tangible action has been taken to address this alarming issue.

Key Concerns:

- Severe Health Impacts:** A marked increase in respiratory illnesses, skin infections, and waterborne diseases among children, hospital staff, and residents in the vicinity.
- Water Contamination:** Leachate from the dumping site has polluted nearby water sources, including underground reserves, posing a severe risk to public health.
- Environmental Pollution:** Unbearable odors and the release of toxic gases from the site due to burning of plastic contribute significantly to air pollution, adversely affecting the quality of life.
- Economic Challenges:** Local businesses and livelihoods have suffered immensely due to the degrading environmental conditions.

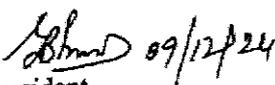
Our Prayer:

In light of these grave concerns, we humbly request the Hon'ble National Green Tribunal to:

- Direct the immediate cessation of waste and carcass dumping at Moila Khadan.
- Mandate a comprehensive assessment of the site's environmental and health impacts.
- Ensure the scientific remediation of the site to eliminate future risks of contamination.
- Enforce a sustainable and eco-friendly waste management system for Midnapur Town.
- Hold the responsible authorities accountable for failing to address this crisis.

Having exhausted all local avenues for resolution, we now turn to your esteemed authority with hope and trust for timely intervention to safeguard public health and the environment.

Yours faithfully,


President
(Mob.: 8768429609)

Dharma Moila Khadaan Uchhed Committee, Midnapur


Secretary
(Mob.: 9828643685)

09/12/24

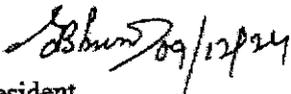
P.T.O.

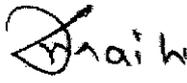
Dharma Moila Khadaan Uchhed Committee
Dharma, Midnapore, Paschim Medinipur, WB-721101
E-mail: midnapurtownvat@gmail.com

Enclosures:

1. **Summary of Appeals:**
A comprehensive table summarizing our appeals to various administrators, including details of submission dates, appeal content, and responses received.
2. **Copies of Received Appeals:**
Copies of the received documents acknowledging our appeals to the Honourable Chief Minister, Honourable Chief Secretary, Honourable District Magistrate (Paschim Medinipur), Additional District Magistrate (Panchayat), Sub-Divisional Officer (Medinipur Sadar), Chairman, Kharagpur Midnapur Development Authority, and Chairperson of the Board of Administrators, Medinipur Municipality.
3. **1st Mass Petition Copy:**
A copy of the first mass petition titled:
"Humble request to save children/hospital staff/residents/businessmen in the neighbourhood of Moila Khadan of Midnapur Town from different harmful diseases due to disposal (of municipal waste and dead animal carcass) on the Moila Khadan."
4. **2nd Mass Petition Copy:**
A copy of the second mass petition titled:
"Humble request to evict the Dharma Moila Khadan (VAT) or implement Permanent Solid Waste Management to save the patients/hospital staff/students/residents/businessmen/guests in the premises of the VAT from life-threatening conditions (due to asthma attacks and other harmful diseases) in addition to COVID-19."

We hope these documents provide a comprehensive view of our persistent efforts to address this critical issue and strengthen our appeal for intervention.


President
(Mob.: 8768429609)


Secretary
(Mob.: 9828643685)

09/12/21

Dharma Moila Khadaan Uchhed Committee, Midnapur



Sign In

Register



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हिन्दी

भारतीय डाक
डाक सेवा-जन सेवाIndia Post
Dak Seva-Jan Seva

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Quick help

Track Consignment

* Indicates a required field.

* Consignment Number

EW154129290IN

Track More

Booked At	Booked On	Destination Pincode	Tariff	Article Type	Delivery Location	Delivery Confirmed On
Vidyasagar University SO	17/12/2024 13:18:26	700161	59.00	Inland Speed Post	Hatiara SO	20/12/2024 17:27:54

Event Details For : EW154129290IN

Current Status : Item Delivered(Addressee)

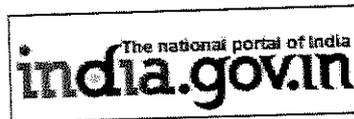
Date	Time	Office	Event
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20/12/2024	10:50:46	New Town Action Area II SO	Out for Delivery
20/12/2024	10:17:04	New Town Action Area II SO	Item Received
20/12/2024	06:26:19	KOL AP TMO	Item Dispatched
20/12/2024	06:01:37	KOL AP TMO	Item Received
20/12/2024	05:54:21	Kolkata NSH	Item Dispatched
20/12/2024	05:41:01	Kolkata NSH	Item Bagged
20/12/2024	00:01:32	Kolkata NSH	Item Received
19/12/2024	22:04:11	KOL AP TMO	Item Dispatched
19/12/2024	21:38:40	KOL AP TMO	Item Received
19/12/2024	15:39:07	Hatiara SO	Item Dispatched
19/12/2024	15:25:22	Hatiara SO	Item Bagged
19/12/2024	13:39:43	Hatiara SO	Item Redirected to New Town Action Area II SO Insufficient Address
19/12/2024	08:36:03	Hatiara SO	Item Received
19/12/2024	06:06:17	KOL AP TMO	Item Dispatched
18/12/2024	21:26:36	KOL AP TMO	Item Received
18/12/2024	18:11:42	Kolkata NSH	Item Dispatched

18/12/2024	17:59:16	Kolkata NSH	Item Bagged
18/12/2024	11:01:05	Kolkata NSH	Item Received
18/12/2024	09:33:35	KOLAP TMO	Item Dispatched
18/12/2024	09:26:08	KOLAP TMO	Item Received
18/12/2024	03:23:06	MA Kharagpur RMS TMO	Item Dispatched
18/12/2024	03:15:36	MA Kharagpur RMS TMO	Item Received
18/12/2024	03:09:47	Kharagpur NSH	Item Dispatched
18/12/2024	02:44:04	Kharagpur NSH	Item Bagged
17/12/2024	20:18:27	Kharagpur NSH	Item Received
17/12/2024	16:56:20	Vidyasagar University SO	Item Dispatched
17/12/2024	16:54:41	Vidyasagar University SO	Item Bagged
17/12/2024	13:18:26	Vidyasagar University SO	Item Booked

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